

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**SPECIAL BENCH (COURT – II)**

**Item No. 209**  
**CP-156/ND/2021**  
**IA-128/2022, IA- 224/2024**

**IN THE MATTER OF:**  
**Ajay Chopra**

... **Applicant/Petitioner**

**Versus**

**Capital Surgical Company Pvt. Ltd. & Ors.**

... **Respondent**

**Under Section: 241,242,243, 244**  
**r/w 244 & 213 & 447**

**Order delivered on 16.07.2024**

**CORAM:**

**SH. MANNI SANKARIAH SHANMUGA SUNDARAM**  
**HON'BLE MEMBER (J)**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**PRESENT:**

**For the Applicant** : Adv. Jitender Chaudhary, Adv. Shilpa Chouhan  
**For the Respondent** : Adv. Prateek Sharma for R-9,10, Adv. Yatendra Sharma for R-8, adv. Sandeep thukral for Respondent 5 and 6, Adv. Sushil Aggarwal- for Respondent no. 1 to 3, Adv. Santanu Kanungo for Defendant no. 5

**Hearing Through: VC and Physical (Hybrid) Mode**

**ORDER**

**IA-128/2022:** Ld. Counsel appearing for the Applicant, and Ld. Counsel appearing for the Respondents present through V.C. List this matter before the Regular bench on **06.08.2024**.

**IA-224/2024:** Ld. Counsel appearing for the Respondent present physically in this matter. List for further hearing before the regular bench on **06.08.2024**.

**Sd/-**

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

**Sd/-**

**(MANNI SANKARIAH SHANMUGA SUNDARAM)**  
**MEMBER (J)**